

[*Translation*]

### Godowns of C.W.C. in Madhya Pradesh

4670. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of FOOD be pleased to state:

(a) whether the utilisation capacity of godowns under the Central Warehousing Corporation is less in Madhya Pradesh;

(b) if so, the reasons therefor;

(c) whether the Government have issued instructions to all the State Governments and public sector undertakings for optimum utilisation of these godowns; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). The capacity utilisation of Central Warehousing Corporation in Madhya Pradesh as on 31.10.1992 was 82% as against 63% for the country as a whole.

(c) and (d). Government guidelines to the Central public Sector Enterprises already exist to the effect that they should make use of the storage facilities available with Central Warehousing Corporation instead of hiring godowns from private parties or making their own arrangements.

[*English*]

### Conference of Population Experts

4671. SHRI S.B. THORAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a conference of population experts was held in Delhi recently;

(b) if so, the recommendations made in the conference;

(c) the States where the family welfare

programmes are at a critical stage; and

(d) the steps taken by the Government to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). An International Family Planning Congress was organised by the Family Planning Association of India in Delhi in October, 1992. The recommendations of the Congress are still awaited from its Organisers.

(c) According to the Sample Registration System (1991: Provisional), the birth rate, which is a measure of the success or otherwise of the Family Welfare Programme, is higher than the national average of 29 per 1000 population in Assam (30.9), Bihar (30.5), Haryana (33.1), Madhya Pradesh (35.8), Rajasthan (34.3) and Uttar Pradesh (35.1) among the major States.

(d) An Action Plan had been adopted to impart dynamism to the Family Welfare Programme. The situation in the poor-performing States/Districts is sought to be improved by providing special inputs under Area Development Projects etc. and Special Projects. The States are also requested to gear up their implementation-machinery.

### Extension of Pink-City Express upto Ahmedabad Junction

4672. DR. A.K. PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to extend Pink-City Express upto Ahmedabad Junction;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Five pairs of trains (including one pair of superfast train each on Broad Gauge and Metre Gauge like that of Pink City Express) are available between Delhi/New Delhi and Ahmadabad which are adequate for the present level of traffic. Extension of Pink City Express, which is an intercity train to Jaipur, upto Ahmadabad had not been found commercially justified.

#### **Provisions of Yacht at Rambha and Satapada**

4673. SHRI GOPI NATH GAJAPATHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any proposal to make a provision for a yacht at Rambha and another at Satapada has been received from Orissa Government;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No such proposal has been received from the Orissa Government.

(b) and (c). Does not arise.

#### **Workshop at New Bongaigaon**

4674. SHRI UDDHAB BARMAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have any plan to modernize the railway workshop at New Bongaigaon, NF Railway (Assam); and

(b) if so, when the work is likely to start and the amount earmarked therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) Dies not arise.

#### **Prawn Production in Chilka Lake**

4675. SHRI SUBASH CHANDRA NAYAK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Canadian International Development Agency has expressed its view on the intensive and semi-intensive prawn farming on Chilka Lake;

(b) if so, the reaction of the Government thereto;

(c) whether the prawn production in Chilka Lake is proposed to be discontinued; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The Canadian International Development Agency has indicated that an environmental impact assessment of prawn culture should be undertaken to determine the effect of the ongoing operations and to recommend policies and guidelines for future development.

(b) The State Government of Orissa has been advised to carry out an in-depth environmental impact assessment study.

(c) and (d). There is no such proposal at present.

#### **Total Literacy Programme Phase-II**

4676. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the details of assistance provided to Kerala for the implementation of the second phase of the total literacy campaign in the State?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE)